

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/223/2021 in CP(IB) No.574/7/HDB/2019
NAME OF THE COMPANY	Priyaranjani Fibres Ltd
NAME OF THE PETITIONER(S)	Stressed Asets Stabilisation Fund (SASF)
NAME OF THE RESPONDENT(S)	Priyaranjani Fibres Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

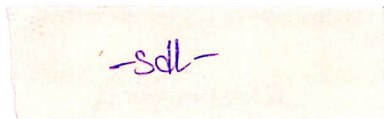
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

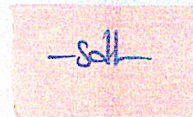
**ORDER**

Learned Counsel for Operational Creditor and Learned Counsel for Corporate Debtor appeared via video conference.

Matter adjourned to 11.08.2021.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**

**Syamala**